

Mazdoor Sabha and Indian National Trade Union Congress respectively in each state ;

(e) the total number of members of unions industry-wise not affiliated to any of the four central trade union organisations mentioned above ; and

(f) the number of workers not organised in trade unions statewide and industry-wise ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a), (c) and (d). A statement is placed on the Table of the House. [See Appendix III, Annexure No. 74.]

(b), (e) and (f). Information is not available

NATIONAL HIGHWAYS

51. SHRI M. VALIULLA : Will the Minister for TRANSPORT be pleased to state :

(a) the total mileage of National Highways (Statewise) just before August 1947 and in 1952 ;

(b) what is the average expenditure per mile per year on the maintenance of those highways ; and

(c) what is the construction charge of the National Highways per mile in the current year ?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) The hon. Member presumably wants information regarding the lengths of National Highways actually maintained during the periods referred to by him and that for the pre-partition period also he requires information only in respect of the States now forming part of the Indian Union. A statement giving the required information is laid on the Table of the Council. [See Appendix III, Annexure No. 75.]

(b) An average of Rs. 2,500 per mile on the basis of expenditure during 1951-52.

(c) New construction only relates to the filling of gaps in the national

highway system. As local conditions vary in each case as also the specifications required for the traffic offering, namely the type of surface, the width, cross drainage works etc., it is not possible to give any figure for the cost of construction. The average cost may, however, be taken as Rs. 1 lakh per mile excluding major bridges.

NATIONAL WATERWAYS

52. SHRI M. VALIULLA : Will the Minister for TRANSPORT be pleased to state :

(a) the total mileage of National Waterways (Statewise) suitable for use by mechanically propelled vessels, in India ;

(b) the total tonnage of goods carried by the mechanically propelled vessels on these National Waterways from 1948 to 1952 year by year ; and

(c) what was the total tonnage of goods carried by vessels other than mechanically propelled ones on these National Waterways during the aforesaid period ?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) No inland waterway has so far been declared to be a National Waterway under item 24 of List I of the Seventh Schedule of the Constitution.

(c) and (b). Do not arise.

SHIFT SYSTEM IN MEDICAL COLLEGES

52-A. SHRI B. V. KAKKILAYA : Will the Minister for HEALTH be pleased to state :

(a) whether the Medical Council of India has passed a resolution recommending to Government the introduction of the shift system in medical colleges ;

(b) if so, whether a copy of the resolution will be placed on the Table of the Council ; and

(c) whether Government have accepted the recommendation ; if so.